

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **16.11.2023** THROUGH PHYSICAL HEARING




PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

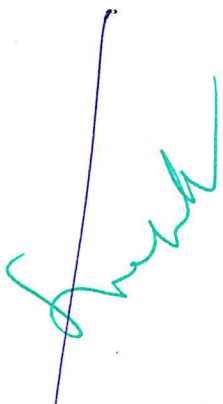
IN THE MATTER OF : P Dot G Constructions Pvt Ltd

MAIN PETITION NUMBER : CP/193/IB/2018


(IA/MA) APPLICATION NUMBERS

MA/470/2019; MA/472/2019; MA/1314/2019; MA/1315/2019

S.NO.	NAME (IN CAPITAL)	<u>DESIGNATION</u> REPRESENTATION BY WHOM	SIGNATURE
1	V. VENKATESH	Counsel for R1 to R4 and R7 to R12 in MA/470/2019	
2.	Pavithra S for K. Moorthy	Counsel for R3 in MA/1314/2019	
3	Ram Rajyapalam	Counsel for Applicant RP/CD in all IA/MA listed below	







- 1 CP/193/IB/2018
MA/470/2019; MA/472/2019
MA/1314/2019; MA/1315/2019

ORDER

In **MA/470/2019**, Applicant is represented by Ld. Counsel Mr. Ravi Rajagopalan. All the Respondents except R5 and R6 are represented by Ld. Counsel Mr. Venkatesh.

2. R5 and R6 have already been set ex-parte.
3. Pleadings are complete in this matter.
4. Ld. Counsel submits that since R10 has expired, steps have been taken to implead the legal heirs of the deceased R10. He has prepared an application which is sent for signature.
5. He seeks and is granted two weeks time to file application.
6. In **MA/472/2019**, Applicant is represented by Ld. Counsel Mr. Ravi Rajagopalan.
7. None is present for the Respondents.
8. Reply of R1 is already on record. Rejoinder is also filed.
9. Ld. Counsel for Applicant is requested to assist the Registry in arranging the documents since the case is of the year 2019 as to whether all the Respondents have been served, whether they have filed reply/counter or whether any rejoinder to the counter has been filed.
10. Similar exercise be conducted in the batch matters pertaining in this case.

11. In **MA/1314/2019**, Applicant is represented by Ld. Counsel Mr. Ravi Rajagopalan. R3 is represented by Ld. Counsel Ms. Pavithra Sundarajan.



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12. None is present for R1 and R2.

13. In this case, reply has already been filed by R1 and R2. R3 has also filed reply.

14. Pleadings are complete.

15. In **MA/1315/2019**, Applicant is represented by Ld. Counsel Mr. Ravi Rajagopalan.

16. None is present for the Respondent.

17. Reply of the Respondent is already on record. Rejoinder has also been filed.

18. Pleadings are complete.

19. List all the Applications on **19.12.2023** for hearing.

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[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)

MS

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[SANJIV JAIN]
MEMBER (JUDICIAL)